

COURT NO. 19
THE HONOURABLE SRI JUSTICE N.V.SHRAVAN KUMAR

To be heard on Monday the 18th day of November 2024(AT 10:30 AM - HYBRID MODE)

NOTE-For Registration - <https://tshc.vconsol.com/register>

For attending Court Proceedings - <https://tshc.vconsol.com/login>

1. Mentioning shall be made only by the Advocates on record, AT 10:30 AM only.
2. Listing of cases would be considered, if no date of hearing is given and While Mentioning, A copy of case status to be attached to the Mention slip.
3. For Extension of Interim orders, mentions may be made before the last date of expiry of Interim Orders and the same shall be posted in the caption of " FOR EXTENSION OF INTERIM ORDERS".
4. Special mentions will not be entertained for all those matters which are already in the list for the day.

(MOTION LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>				
1	WP/31547/2024 IA 1/2024(Direction Petition)	K VENUMADHAV	GP FOR STAMPS AND REGISTRATION	KARIMNAGAR
<u>ADMISSION (ENDOWMENTS)</u>				
2	WP/32086/2024 IA 1/2024(Direction Petition)	RANJITH KUMAR REDDY P	GP FOR ENDOWMENTS GP FOR REVENUE (R5)	RANGA REDDY
<u>ADMISSION (STAMPS AND REGISTRATION)</u>				
3	WP/31349/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition)	SANNIDHIRAJA MALLESWARA RAO	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
4	WP/31766/2024 IA 1/2024(Direction Petition)	SHYAM S AGRAWAL	GP FOR STAMPS AND REGISTRATION	MAHABUBNAGAR
5	WP/32034/2024 IA 1/2024(Direction Petition)	K SADANAND	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
6	WP/32117/2024 IA 1/2024(Direction Petition)	NIMMALA SHESHIDHAR	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
<u>ADMISSION (FISHERIES)</u>				
7	WP/32019/2024 IA 1/2024(Direction Petition)	D L PANDU	GP FOR FISHERIES GP FOR REVENUE (R7) GP FOR IRRI AND COMM AREA DEV (R8) GP FOR HOME (R11) GP FOR SOCIAL WELFARE (R3)	NIZAMABAD

COURT NO. 19
THE HONOURABLE SRI JUSTICE N.V.SHRAVAN KUMAR

To be heard on Monday the 18th day of November 2024(AFTER MOTION LIST)

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>SPECIALLY IDENTIFIED CASES</u>				
8	WP/8863/2009 IA 1/2009(WPMP 11612/2009)(Suspension Petition)	RUBAINA S KHATOON	GP FOR REVENUE GP FOR HOME (R51)	HYDERABAD
9	WP/17787/2011	K V SUBBA REDDY	GP FOR REVENUE	NALGONDA
10	WP/4523/2012 IA 1/2012(WPMP 5769/2012)(Direction Petition)	NIMMALA SHESHIDHAR	GP FOR REVENUE J PRABHAKAR (R10) GP FOR HOME (R11)	HYDERABAD
11	WP/16497/2012 IA 1/2012(WPMP 21189/2012)(Direction Petition) IA 2/2012(WPMP 21190/2012)(Direction Petition)	ANDAPALLI SANJEEV KUMAR	GP FOR REVENUE	RANGA REDDY
12	WP/16552/2012 IA 1/2012(WPMP 21254/2012)(Direction Petition) IA 2/2012(WPMP 21255/2012)(Direction Petition) IA 1/2020(Implead Petition)	G DHANANJAI	GP FOR REVENUE D NARSIMULU (R34) RAKESH SANGHI	HYDERABAD
13	WP/25538/2012 IA 1/2012(WPMP 32535/2012)(Direction Petition)	SHARAD SANGHI	GP FOR REVENUE	HYDERABAD
14	WP/4236/2013 IA 1/2013(WPMP 5286/2013)(Direction Petition) WP/4237/2013	D PRAMADA	GP FOR REVENUE	HYDERABAD
15	WP/4237/2013 IA 1/2013(WPMP 5287/2013)(Direction Petition) WP/33805/2011	D PRAMADA	GP FOR REVENUE	HYDERABAD
16	WP/25721/2013	K V SUBRAHMANYA NARUSU	GP FOR ENDOWMENTS GP FOR HOME (R214)	HYDERABAD
17	WP/6792/2014 IA 1/2014(WPMP 8401/2014)(Direction Petition)	GADDAM SRINIVAS	GP FOR REVENUE KATRAPATI SATYANARAYANA (R21)	RANGA REDDY
18	WP/6821/2014 IA 1/2014(WVMP 1409/2014)(Vacate Stay Petition)	SHARAD SANGHI	GP FOR REVENUE	HYDERABAD
19	WP/7199/2014 IA 1/2014(WPMP 8916/2014)(Direction Petition) IA 2/2014(WPMP 25926/2014)(Amendment Petition) IA 1/2017(WPMP 47842/2017)(Amendment Petition)	CHALLA GUNARANJAN	GP FOR REVENUE	HYDERABAD

20	WP/7712/2014 IA 1/2014(WPMP 9589/2014)(Direction Petition) IA 2/2014(WPMP 9658/2014)(Suspension Petition)	SREENIVASA RAO VELIVELA	GP FOR REVENUE A SANTHOSH KUMAR (R49)	RANGA REDDY
21	WP/8277/2014 IA 1/2014(WPMP 10325/2014)(Suspension Petition)	NADELLA VENKATESWARA RAO		HYDERABAD
22	WP/8753/2014 IA 1/2014(WPMP 10936/2014)(Suspension Petition)	G L NARASIMHA RAO	GP FOR REVENUE MAHESWARA RAO KUNCHEAM (R340)	WARANGAL
23	WP/9156/2014 IA 1/2014(WPMP 11440/2014)(Suspension Petition)	M V SURYANARAYANA	GP FOR REVENUE M GOVIND REDDY (R47)	HYDERABAD
24	WP/10587/2014 IA 1/2014(WPMP 13298/2014)(Direction Petition) WP/9620/2014	K S MURTHY	GP FOR ENDOWMENTS M VIDYASAGAR (R15) J R MONOHAR RAO (SC FOR ENDOWMENTS) (R6) CH SATISH KUMAR SC FOR ENDOWNMENTS TELANGA (R14)	HYDERABAD
25	WP/9620/2014 IA 1/2014(WPMP 12074/2014)(Direction Petition)	M VIDYASAGAR	J R MONOHAR RAO (SC FOR ENDOWMENTS) C H SATISH KUMAR (R15)	HYDERABAD
26	WP/14674/2014 IA 4/2014(WPMP 81663/2014)(Vacation Motion Letter) IA 1/2015(WVMP 2820/2015)(Vacate Stay Petition) IA 6/2018(Direction Petition)	N SREENIVASA YADAV	GP FOR REVENUE K P VIJAY KUMAR (R3) P VISHNUVARDHANA REDDY P VISHNUVARDHANA REDDY (R103)	WARANGAL
27	WP/8230/2015 IA 1/2015(WPMP 10843/2015)(Direction Petition)	SUNDARI R PISUPATI	GP FOR ENDOWMENTS C H SATISH KUMAR (R9)	KARIMNAGAR
28	WP/43088/2015 IA 1/2015(WPMP 55543/2015)(Direction Petition)	P N MURTHY	GP FOR FORESTS	KHAMMAM
29	WP/9852/2017 IA 1/2017(WPMP 12223/2017)(Direction Petition)	CH V PRASAD BABU	GP FOR REVENUE	RANGA REDDY
30	WP/12486/2017 IA 1/2017(WPMP 15519/2017)(Direction Petition) IA 2/2017(WPMP 26695/2017)(Implead Petition)	MOHD MUMTAZ PASHA	GP FOR REVENUE	NALGONDA
31	WP/20259/2017 IA 1/2017(WPMP 24817/2017)(Suspension Petition)	T BALA MOHAN REDDY	GP FOR REVENUE	HYDERABAD
32	WP/21652/2017 IA 1/2017(WPMP 26625/2017)(Direction Petition)	M P KASHYAP	GP FOR REVENUE	HYDERABAD

FOR ORDERS

33	CC/1502/2023 WP/13864/2023	S ANURADHA	GP FOR ENDOWMENTS RR 1 and 2- Notice served.	NALGONDA
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34	WP/13864/2023 IA 1/2023(Direction Petition) IA 2/2023(Vacate Stay Petition) IA 3/2023(Vacate Stay Petition)	S ANURADHA	GP FOR ENDOWMENTS J R MONOHAR RAO (SC FOR ENDOWMENTS) J R MONOHAR RAO (SC FOR ENDOWMENTS) (R5)	NALGONDA
35	WP/12124/2023 IA 1/2023(Direction Petition) IA 2/2023(Vacate Stay Petition)	N M KRISHNAIAH	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
36	WP/12439/2023 IA 1/2023(Direction Petition) IA 2/2023(Vacate Stay Petition)	N M KRISHNAIAH	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
37	WP/12936/2023 IA 1/2023(Direction Petition) IA 2/2023(Vacate Stay Petition)	N M KRISHNAIAH	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
38	WP/12938/2023 IA 1/2023(Direction Petition) IA 2/2023(Vacate Stay Petition)	N M KRISHNAIAH	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
39	WP/13903/2023 IA 1/2023(Direction Petition) IA 2/2023(Vacate Stay Petition)	N M KRISHNAIAH	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
40	WP/16769/2023 IA 1/2023(Suspension Petition)	P VIJAYA LAKSHMI	GP FOR STAMPS AND REGISTRATION N SREEDHAR REDDY (R3)	MEDCHAL- MALKAJGIRI
41	WP/23959/2024 IA 1/2024(Direction Petition)	S R SANJEEV KUMAR	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI

INTERLOCUTORY

42	WP/38716/2018 IA 1/2018(Direction Petition) IA 1/2019(Permission Petition) IA 2/2019(Implead Petition)	RAMBABU KOPPINEEDI	KARRI MURALI KRISHNA (R4) GP FOR REVENUE (R3) KARRI MURALI KRISHNA	RANGA REDDY
43	WP/21597/2021 IA 1/2021(Direction Petition) IA 2/2024(Vacate Stay Petition) IA 3/2024(Implead Petition)	K V BHANU PRASAD	GP FOR STAMPS AND REGISTRATION SARDAR JASBEER SINGH (R10) SARDAR JASBEER SINGH (R8) SARDAR JASBEER SINGH (R11) SARDAR JASBEER SINGH (R5) M PRATHEEK REDDY SARDAR JASBEER SINGH SARDAR JASBEER SINGH (R9) SARDAR JASBEER SINGH (R6) SARDAR JASBEER SINGH (R7)	RANGA REDDY

ADMISSION

44	WP/17026/2019 IA 1/2019(Direction Petition) IA 2/2019(Implead Petition)	SURESH SHIV SAGAR	GP FOR STAMPS AND REGISTRATION NALLA MUKUNDA REDDY (R1) M/s.KATIKA RAVINDER REDDY for Proposed - R7	HYDERABAD
45	ARBAPPL/162/2022 IA 1/2023(Amendment Petition)	A VENKATESH	SUNIL B GANU RR 1 TO 3-Notice sent by RPAD dt 29/09/2022, Returned Unserved. RR 1&2-APP	HYDERABAD
46	ARBAPPL/41/2023	MANJARI S GANU	VADEENDRA JOSHI MUBEENA FATHIMA (R2) R1 Apps by vadeendra Joshi R2 Apps by Nagesh Reddy Memo Proof of service filed vide usr no.32484/23	HYDERABAD
47	CC/2009/2023	M A SHAKEEL		SANGAREDDY

48	CC/2019/2023	M A SHAKEEL		SANGAREDDY
49	ARBAPPL/84/2024	RUSHEEK REDDY K V	D SRINIVAS PRASAD A P SURESH RAM (R3) RR1 and 2 Apps. by D.Srinivas R3 Apps. by AP Suresh	HYDERABAD
50	CC/1773/2024	G UMA RANI	Government Pleader for Services (Home) RR 1TO 3 NOTICE SERVED.	HYDERABAD
51	CC/2023/2024	PONNAM ASHOK GOUD	GP FOR FISHERIES P L RAO (R2)	KARIMNAGAR
52	CC/2112/2024			NAGARKURNOOL
53	CC/2169/2024 IA 1/2024(Direction Petition)	E VENKATA SIDDHARTHA	GP FOR ANIMAL HUSBANDARY GP FOR REVENUE (R2)	NALGONDA
54	CC/2170/2024 IA 1/2024(Direction Petition)	E VENKATA SIDDHARTHA	GP FOR ANIMAL HUSBANDARY GP FOR REVENUE (R2)	NALGONDA
55	CC/2176/2024 IA 1/2024(Direction Petition)	E VENKATA SIDDHARTHA	GP FOR ANIMAL HUSBANDARY GP FOR REVENUE (R2)	NALGONDA
56	CC/2179/2024 IA 1/2024(Direction Petition)	E VENKATA SIDDHARTHA	GP FOR ANIMAL HUSBANDARY GP FOR REVENUE (R2)	NALGONDA
57	CC/2279/2024 IA 1/2024(Direction Petition)	E VENKATA SIDDHARTHA	GP FOR ANIMAL HUSBANDARY GP FOR REVENUE (R2)	NALGONDA
58	CRP/3312/2024 IA 1/2024(Stay Petition)	SIRIPURAM KESHAVA	SR NOTICE SENT, NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	BHADRADRI KOTHAGUDEM
59	WP/21722/2024 IA 1/2024(Direction Petition) IA 2/2024(Implead Petition) WP/21702/2024 WP/21704/2024 WP/21707/2024	VEDULA CHITRALEKHA	GP FOR STAMPS AND REGISTRATION MOHD ISMAIL (R6) B A PRAKASH REDDY	RANGA REDDY
60	WP/21702/2024 IA 1/2024(Direction Petition) IA 2/2024(Implead Petition)	VEDULA CHITRALEKHA	GP FOR STAMPS AND REGISTRATION FARHAN AZAM KHAN (R6) B A PRAKASH REDDY	RANGA REDDY
61	WP/21704/2024 IA 1/2024(Direction Petition) IA 2/2024(Implead Petition)	VEDULA CHITRALEKHA	GP FOR STAMPS AND REGISTRATION FARHAN AZAM KHAN (R6) B A PRAKASH REDDY	RANGA REDDY
62	WP/21707/2024 IA 1/2024(Direction Petition) IA 2/2024(Implead Petition)	VEDULA CHITRALEKHA	GP FOR STAMPS AND REGISTRATION MOHD ISMAIL (R6) B A PRAKASH REDDY	RANGA REDDY
63	WP/24566/2024 IA 1/2024(Direction Petition)	L RAM SINGH	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
64	WP/28321/2024 IA 1/2024(Direction Petition)	P PANKAJ REDDY	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
65	WP/29036/2024 IA 1/2024(Direction Petition)	MAHENDER VADLAKONDA	GP FOR STAMPS AND REGISTRATION GP FOR REVENUE (R5)	MEDCHAL- MALKAJGIRI
66	WP/29086/2024 IA 1/2024(Direction Petition)	MAHENDER VADLAKONDA	GP FOR STAMPS AND REGISTRATION GP FOR REVENUE (R5)	MEDCHAL- MALKAJGIRI
67	WP/29089/2024 IA 1/2024(Direction Petition)	MAHENDER VADLAKONDA	GP FOR STAMPS AND REGISTRATION GP FOR REVENUE (R5)	MEDCHAL- MALKAJGIRI
68	WP/30289/2024 IA 1/2024(Direction Petition)	M A MUJEEB	GP FOR COOPERATION	RANGA REDDY

69	WP/31351/2024 IA 1/2024(Suspension Petition)	G ESWARAI AH	GP FOR STAMPS AND REGISTRATION	MANCHERIAL
70	WP/31747/2024 IA 1/2024(Direction Petition)	RAJAGOPALLAVAN TAYI	GP FOR STAMPS AND REGISTRATION	HYDERABAD

ADMISSION (Forest)

71	WP/29079/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition) IA 3/2024(Implead Petition)	HARSHAVARDHAN ABBURI	GP FOR ENERGY (R2)	HYDERABAD
72	WP/29601/2024	RAPOLU BHASKAR	GP FOR FORESTS	NALGONDA

ADMISSION (STAMPS AND REGISTRATION)

73	WP/20453/2023 IA 1/2023(Direction Petition)	CH VENU KUMAR	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
74	WP/20745/2023 IA 1/2023(Direction Petition)	RAMESH KADARI	GP FOR STAMPS AND REGISTRATION	SURYAPET
75	WP/34325/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition) IA 1/2024(Implead Petition) IA 2/2024(L R Petition)	MUSTAFA BASITH	GP FOR STAMPS AND REGISTRATION V SEETHARAMA AVADHANI SHEELAM ASHOK REDDY (R6)	HYDERABAD
76	WP/2312/2024 IA 1/2024(Direction Petition)	RAPOLU BHASKAR	GP FOR STAMPS AND REGISTRATION	NALGONDA
77	WP/2349/2024 IA 1/2024(Direction Petition)	RAPOLU BHASKAR	GP FOR STAMPS AND REGISTRATION	NALGONDA
78	WP/2440/2024 IA 1/2024(Direction Petition)	RAPOLU BHASKAR	GP FOR STAMPS AND REGISTRATION	NALGONDA
79	WP/6544/2024 IA 1/2024(Suspension Petition)	PARSA ANANTH NAGESWAR RAO	GP FOR STAMPS AND REGISTRATION	HYDERABAD
80	WP/12759/2024 IA 1/2024(Direction Petition)	RAPOLU BHASKAR	GP FOR STAMPS AND REGISTRATION	NARAYANPET
81	WP/14959/2024 IA 1/2024(Direction Petition)	SHASHIKANTH B	GP FOR STAMPS AND REGISTRATION K JOSEPH BALA PRATHAP (R4) K JOSEPH BALA PRATHAP (R5)	RANGA REDDY
82	WP/16022/2024 IA 1/2024(Direction Petition)	M JANARDHAN RAO	GP FOR STAMPS AND REGISTRATION	WANAPARTHY
83	WP/16185/2024 IA 1/2024(Direction Petition) WP/22567/2024 WP/22598/2024	G RAJESHWAR REDDY	GP FOR STAMPS AND REGISTRATION FARHAN AZAM KHAN (R2)	MEDCHAL- MALKAJGIRI
84	WP/22567/2024 IA 1/2024(Direction Petition)	G ARUN KUMAR	GP FOR STAMPS AND REGISTRATION FARHAN AZAM KHAN (R2) FARHAN AZAM KHAN (R4)	MEDCHAL- MALKAJGIRI
85	WP/22598/2024 IA 1/2024(Direction Petition)	G ARUN KUMAR	GP FOR STAMPS AND REGISTRATION FARHAN AZAM KHAN (R4)	MEDCHAL- MALKAJGIRI
86	WP/17677/2024 IA 1/2024(Direction Petition)	MD SADATH HUSSAIN	GP FOR STAMPS AND REGISTRATION MIRZA NISAR AHMED BAIG (R5)	SANGAREDDY
87	WP/18125/2024 IA 1/2024(Direction Petition)	JANARDHAN GOUD SUNKARI	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
88	WP/22651/2024 IA 1/2024(Direction Petition)	C H KHORANA REDDY	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI

89	WP/23370/2024 IA 1/2024(Direction Petition)	ANNAREDDY ARAVIND REDDY	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
90	WP/28965/2024 IA 1/2024(Suspension Petition)	K R SRIKANTH	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
91	WP/29081/2024 IA 1/2024(Suspension Petition)	MADUPOJU CHANDRIKA	GP FOR STAMPS AND REGISTRATION	HYDERABAD
92	WP/30512/2024 IA 1/2024(Suspension Petition)	SHAIKH AHMED ALI	GP FOR SOCIAL WELFARE GP FOR REVENUE (R4) V NARASIMHA GOUD(SC FOR HMDA) (R3) PALAKURTHI RAJAN (R7) VANKINA ALLU AND PARTNERS (R6)	SANGAREDDY
93	WP/30537/2024	A KESHAVA REDDY	GP FOR STAMPS AND REGISTRATION	HYDERABAD
94	WP/30562/2024 IA 1/2024(Direction Petition)	PRAVEEN KUMAR G	GP FOR STAMPS AND REGISTRATION KATIGHAR ANIL KUMAR (R4)	SANGAREDDY
95	WP/31627/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	BALA MURALI Y	GP FOR STAMPS AND REGISTRATION GP FOR REVENUE (R2)	SIDDIPET
96	WP/31700/2024 IA 1/2024(Direction Petition)	SANGA VIJAY SAI	GP FOR STAMPS AND REGISTRATION	JAGTIAL
97	WP/31726/2024 IA 1/2024(Direction Petition)	M DAMODAR REDDY	GP FOR REVENUE	RANGA REDDY
98	WP/31834/2024 IA 1/2024(Direction Petition)	PORIKA CHANDANA	GP FOR STAMPS AND REGISTRATION	HYDERABAD

INTERLOCUTORY (ANIMAL HUSBANDRY & FISHERIES)

99	WP/22717/2022 IA 1/2022(Suspension Petition) IA 1/2023(Direction Petition) IA 2/2023(Implead Petition)	A KRISHNA RAO	GP FOR FISHERIES GP FOR REVENUE (R3) N S ARJUN KUMAR (R2)	MEDAK
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FOR FURTHER HEARING

100	WP/1341/2010 IA 1/2017(WPMP 49713/2017)(Amendment Petition) IA 2/2017(WPMP 49714/2017)(L R Petition)	MAHMOOD ALI G PEDDA BABU	GP FOR REVENUE GP FOR REVENUE (R1)	NALGONDA
101	WP/24879/2022 IA 1/2022(Direction Petition)	SUDHAKAR ANDUGULA	GP FOR FISHERIES M AMARNATH (R7) M AMARNATH (R6) A SWATHI (R4) M AMARNATH (R5)	NALGONDA
102	WP/31957/2023 IA 1/2023(Dispense with Petition) IA 2/2023(Suspension Petition)	T RAGHUNATH REDDY	GP FOR STAMPS AND REGISTRATION D NARENDAR NAIK (R4)	HYDERABAD

FINAL HEARING

103	WP/24713/2022 IA 1/2022(Direction Petition)	KATIKA RAVINDER REDDY	GP FOR STAMPS AND REGISTRATION M A MUJEEB (R6) C H JAYAKRISHNA (R7) C H JAYAKRISHNA (R5) C H JAYAKRISHNA (R8) M A MUJEEB (R9)	HYDERABAD
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PART-HEARD

104	WP/10598/2023 IA 1/2023(Suspension Petition) IA 1/2024(Receive Docs Petition) IA 2/2024(Receive Docs Petition) IA 3/2024(Implead Petition)	S NAGESH REDDY	K.SRINIVASA (R5) VIJAY B PAROPAKARI (R4) MOGILI ANAVENI VIJAY B PAROPAKARI (R3) D MADHAVI (SC FOR HMDA) (R2) CHIEF NOTE	HYDERABAD
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FINAL HEARING (STAMPS & REGISTRATION)

105	WP/36615/2014 IA 1/2014(WPMP 45830/2014)(Suspension Petition)	A JAGAN	GP FOR REVENUE	KARIMNAGAR
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